

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 101
(IB)-1879(ND)2019

IN THE MATTER OF:

Om Logistics Ltd

... Applicant/Petitioner

Vs

Bandex Prototyping India Pvt Ltd

... Respondent

Order under Section 7 of IBC.

Order delivered on 24.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

On 13.03.2020, last opportunity was given to Corporate Debtor to file reply. Today, none appears for the Corporate Debtor. Right to file reply is close.

List for hearing on 19.02.2021

Sd/-
(K.K. VOHRA)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)